

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

CORRIGENDUM

Dated: Guwahati, the 29th January, 2025

NO.HC.XI-11/2024/2/RC: The Gauhati High Court has been pleased to revised the Holiday list for the Principal Seat of the Gauhati High Court and District Judiciary of Assam notified vide notification No. HC.XI-11/2024/233/RC, HC.XI-11/2024/234/RC, HC.XI-11/2024/235/RC, all dated 30.10.2024, in the following manner:

1. The holiday for Janmastami will be observed on Sunday, 14th September instead of Saturday, 16th August,
2. The restricted holiday for the tithi of Sri Sri Damodar Dev will be on Monday, 28th April, instead of Sunday, 27th April,
3. The restricted holiday for the tithi of Sri Sri Hari Dev will be on Monday, 26th May, instead of Tuesday, 27th May.

By order,
Sd/- Sri Subhrangsu Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.XI-09/2022/3-15/RC Dated, Guwahati, the 29.01.2025
Copy to:

1. The Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Establishment) Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima for information and necessary action.
4. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
- ✓ 9. The Project Manager, Gauhati High Court, Guwahati. (He is also requested to upload the notification in the High Court Website.)
10. The AO(J), (_____), Gauhati High Court, Guwahati.
11. The Court Officer (I/II), Gauhati High Court, Guwahati.
12. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

REGISTRAR (JUDICIAL)

B/29/01

25-01-2025